

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1975  
ANSWERED ON:29.11.2002  
IRREGULARITIES IN AWARD OF SCHOLARSHIP  
VIRENDRA KUMAR

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

to Unstarred Question No. 1946 dated July, 2002 and state:

- (a) the two cases of irregularities in the disbursement of scholarships to ST students of Madhya Pradesh and Andhra Pradesh;
- (b) the separate break-up thereof;
- (c) whether any action is being taken against persons involved in the irregularities; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) to (d) As reported by the Govt. of Madhya Pradesh, 30 different institutions were found to be involved in irregularities in the disbursement of scholarships to ST/SC/OBC students of MP and the total amount involved is Rs. 1,67,19,827. An FIR has been lodged with the police in respect of all these 30 institutions.

The information in respect of Andhra Pradesh is being collected, and will be laid on the Table of the House.